

HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C) No. 23 of 2024

KUMAR RAI & ANR.

.... PETITIONERS

VERSUS

LAND REVENUE DEPARTMENT & ORS.

.... RESPONDENTS

Date: 03.07.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioners : Mr. Rahul Rathi, Advocate.

Ms. Khushboo Rathi, Advocate.

For Respondent : Mr. Yadev Sharma, Government Advocate.

Nos. 1 to 3. Mr. Sujan Sunwar, Assistant Government
Advocate.

For Respondent : None.

Nos. 4 to 7

.....

List this matter again on 04.07.2024.

Judge